tained—not the antecedents of the persons who are asking those questions but of those who have made those charges—and whether there was a thorough discussion in the Assembly there and also whether it is not a fact that there was nothing wrong with the Sharavathy valley project while they inspected the project, when Messrs K. L. Rao and Dasappa were Ministers at that time? The charges were found to be baseless. Under these circumstances, why should the fair name of the Chief Minister of Mysore be brought in? It is certainly very bad. I will challenge them. I will get out of this House—all those people should go out of the House—if those charges are proved false. This world is not worth living if such things take place. (*Interruption*).

Mr. Speaker: Order, order. He is challenging me also. When I was calling him to order, he did not listen.

Shri Basappa: All these people should go out of the House if the charges are proved false. (*Interruption*).

Mr. Speaker: There is no need to get agitated. (*Interruption*).

Shri Hari Vishnu Kamath: On a point of parliamentary propriety, Sir. When a Member refers to the opposition or other Members in the House as "those people" is it parliamentary? Is it correct?

Mr. Speaker: It is not. (*Interruptions*). When other Members are to be referred to, on whatever side they may be, some respect and courtesy should be shown.

Shri Nath Pai: Does he know that a memorandum has been signed by the members of his own party?

Mr. Speaker: I am not concerned with that. (*Interruptions*). Is this going to be the procedure here?

Shri Hari Vishnu Kamath: He has challenged your advice.

एक माननीय सदस्य : भ्रष्टाचार कैसे दूर होगा ।

अध्यक्ष महोदय : क्या इस तरह से भ्रष्टाचार दूर होगा कि यहां लड़ाई शुरू कर दी जाए ? इसका क्या मतलब है । मैं उनको भी कह रहा हूं, आप को भी कह रहा हूं ।

श्री सरजू पाण्डेय : उस पार्टी की यह ड्यूटी है कि .

अध्यक्ष महोदय : आप बैठ जाएं, मुझे अपनी ड्यूटी करने दीजिये ।

Shrimati Renu Chakravartty: Without going into the question whether these charges have been framed by the opposition or by the Congress members themselves, is it not a fact that one of the reasons for the great delay even after the various egencies have submitted their reports is the fact that very powerful lobbies within the congress like Shri Atulya Ghosh are standing in the way of a final decision? (*Interruptions*).

Mr. Speaker: Why bring in names?

Shrimati Renu Chakravartty: He is there to defend himself.

Mr. Speaker: Bringing in names that are not necessitated in order to make the question intelligible is unwarranted. I would not allow that.

Shri Dinen Bhattacharya: But it is published in the papers. Why did not the Government contradict it at that time?

Mr. Speaker: It may or may not be published. I would not allow it here.

Shri Shinkre: The question minus the name may be replied to.

Mr. Speaker: Next question.

Firing by East Pakistan Rifles

+

*429. **Shri Yashpal Singh:**
Shri Vishram Prasad:
Shri Bade:
Shri Ram Sewak Yadav:
Shri P. R. Chakraverti:
Shri P. C. Borooah:
Shri C. K. Bhattacharyya:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether an Indian patrol party was ambushed by some East Pakistan Rifles personnel with the help of Pakistani nationals inside Indian territory in Anandapur village of Sonamura sub-division on the 12th October, 1964;

(b) if so, the damage caused to Indian patrol party; and

(c) the action taken to secure the release of the Indian constable?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) to (c). A statement is laid on the table of the House.

STATEMENT

On the 8th October, 1964, at about 8.30 hours an Indian patrol party consisting of one Sub-Inspector and five Constables of Anandapur border outpost went out for normal patrolling of the border. When they were proceeding towards Anandapur, it was suddenly fired upon by the personnel of East Pakistan Rifles lying in ambush in the Indian territory about 100 yards from the border. One of the constables of this party was severely injured owing to firing by Pakistani Rifles personnel and was kidnapped by East Pakistan Rifles along with 50 rounds of ammunition. The constable later succumbed to the injuries. On 21-10-64 the Sector Commander informed the Superintendent of Police, Tripura, that one dead body was found in Pakistan territory and it was handed over to Comilla Police. The Tripura Government have lodged strong protests against the action of the East Pakistan Rifles personnel for firing at our patrol party and taking away our constable who subsequently succumbed to the injuries. Tripura Government have also demanded immediate payment of the compensation. The East Pakistan Government have counter-accused against the Indian border patrols with a concocted story that our patrol party had trespassed into Pakistan territory for lifting cattle and opened fire on the Pakistan patrol party. After strong protests from our side th East Pakistan Government have agreed to a joint enquiry.

श्री यशपाल सिंह : क्या सरकार बतला सकेगी कि पाकिस्तान के सिपाहियों में ऐसा क्या तेज है कि वे बार बार हमारी टैरीटरी में आकर हमार सिपाहियों को पकड़ कर ले जाते हैं और हम उनको अपनी टैरीटरी में नहीं पकड़ सकते ?

श्री हाथी : जैसा कि मैंने बताया, हम भी उनका सामना करते हैं कभी कभी . (*Interruptions*).

अध्यक्ष महोदय : आपने "कभी कभी" क्यों कहा ?

श्री हाथी : मेरा मतलब फायरिंग से था । जब वे हमारे ऊपर फायरिंग करते हैं तो हम भी उन का सामना करते हैं ।

श्री यशपाल सिंह : क्या मैं जान सकता हूं कि इस साल में ऐसी कितनी वारदातें हुई हैं? कितनी बार पाकिस्तानी सिपाही हमारी सीमा में आकर हमारे सिपाहियों को इस तरह पकड़ कर ले गए हैं ?

श्री हाथी : इसके बारे में पहले प्रश्न हो चुका है जिसकी मैंने सूचना दे दी थी । इस समय वह संख्या मेरे पास नहीं है ।

श्री यशपाल सिंह: इस प्रकार की कितनी घटनाएं हो चुकी हैं .

अध्यक्ष महोदय : वह कहते हैं कि वह जवाब दे चुके हैं ।

श्री विश्राम प्रसाद : स्टेटमेंट में कहा गया है कि पाकिस्तान वालों की तरफ से कहा जा रहा है कि हमारे पैट्रोल वाले पाकिस्तान की टैरीटरी में घुस गए और उनके कैटिल उठा लाए और उन पर गोलियां चलायीं

मैं जानना चाहता हूं कि यह कहां तक सही है ? और क्या ज्वाइंट एनक्वायरी हुई है?

श्री हाथी : ज्वाइंट एन्क्वायरी अभी नहीं हुई है ।

श्री विश्राम प्रसाद : मैं जानना चाहता हूं कि क्या हमारे पैट्रोल वाले उनकी टैरीटरी में घुस कर कैटिल ले आए थे जैसा कि उस तरफ से कहा गया है ?

अध्यक्ष महोदय : यह तो उन्होंने कहा है, हमने नहीं कहा । हमने जो कहा है उसके बारे में तो हम जवाब में लिख चुके हैं । जो उन्होंने कहा है वह ठीक है या नहीं हम कैसे कह सकते हैं ।

Shri P. R. Chakraverti: May I know whether the Government has instructed its patrol parties to bring sense to the people from the other side by hitting hard?

Shri Hathi: We have given all instructions to them.

Shrimati Renu Chakravartty: Sir, in this area of Tripura thousands of heads of cattle have been lifted from our territory into Pakistan. One of the stories which the Government of Pakistan has put forward is that our patrol party had gone into their territory for lifting cattle. May I know whether this joint enquiry which the Government of Pakistan has agreed upon will go into this entire question, whether that enquiry has started and whether any cattle has been returned from Pakistan to us?

Shri Hathi: So far as this joint enquiry is concerned, this relates only to the present incident and not to all the incidents.

श्री रामेश्वरानन्द : हमारी भारतीय सीमाओं के अन्दर घुस कर पाकिस्तानी इस तरह से आ जाया करते हैं, कभी वे मनुष्यों को इधर से उठा कर ले जाते हैं तो कभी पशुओं आदि हमारी अन्य सम्पत्ति को उठा

कर ले जाते हैं तो क्या हमारी अपनी सीमाओं की सुरक्षा के लिए उचित सैनिक सुलभ नहीं हैं ?

श्री हाथी : उसके लिए हमने इन्तज़ाम किया है ।

श्री रामेश्वरानन्द : अध्यक्ष महोदय. . .

अध्यक्ष महोदय : स्वामी जी का सवाल था कि अपनी सीमा की सुरक्षा के लिए सैनिक हैं या नहीं ।

श्री हाथी : मैंने उत्तर दे दिया कि अपने बौरडर्स की हिफाजत के लिए हमने वहां पर सैनिकों का इन्तज़ाम किया हुआ है ।

श्री भागवत झा आज़ाद : इस विवरण में कहा गया है कि त्रिपुरा सरकार ने बहुत जबरदस्त प्रोटैस्ट किया है और उन से हरजाने की भी मांग की तो मैं यह जानना चाहता हूं कि जब इस किस्म की वारदातें बढ़ रही हैं और जिसको कि विदेश मन्त्री ने भी स्वीकार किया है, अब हमारे द्वारा हरजाने की मांग की जाने के बाद भी जब वह नहीं आता है तो उसके बाद सरकार क्या कोई और क़दम उठाती है या मौन होकर बैठ जाती है ?

श्री हाथी : हमने इसके खिलाफ़ उनसे प्रोटैस्ट किया है और उनसे इसके लिए मुआविज़ा अदा करने की भी मांग की है । पाकिस्तान ने ऐसा कहा कि इंडियन बौरडर पैट्रोल्स पाकिस्तानी टैरीटरी में घुस गये थे और उन्होंने पाकिस्तान पैट्रोल पार्टी पर फ़ायर किया और वहां के लोगों और कैटिल को इधर उठा कर ले आये । हमने इस पर पाकिस्तान सरकार को कहा कि उनका यह काउण्टर ऐक्यूजेशन बिल्कुल ग़लत और बेबुनियाद है और ऐसी बात क़तई नहीं हुई । बहुत कुछ उनके साथ हमने इस बारे में लिखा पढ़ी की और उनको बतलाया कि उनके काउण्टर चार्जेज़ बिल्कुल गलत हैं । हमारी तरफ़ से काफ़ी स्ट्रोंग प्रोटैस्ट्स के बाद और एक ज्वाएंट इनक्वायरी

की हमारे द्वारा मांग करने के बाद ताकि सच बात का पता लग सके, ईस्ट पाकिस्तान गवर्नमेंट इस तरह की ज्वाएट इनक्वायरी के लिए राज़ी हुई है।

Shri Narendra Singh Mahida: May I know whether the Government has suggested to the Government of Pakistan about creating a neutral ground to stop such firings?

Shri Hathi: So far as this is concerned, there is no such proposal.

Shri S. N. Chaturvedi: May I know if there has been any unanimous report in any of these joint enquiries and whether as a result of it has any compensation been received from the Pakistan Government for the intrusions made and damage done into our territory?

Shri Hathi: So far as this border incident is concerned it has been referred to the joint enquiry.

श्री सरजू पाण्डेय : मैं यह जानना चाहता हूं कि कई बार पाकिस्तानी सैनिक भारतीयों को उठा ले जाते हैं और सरकार बार बार उनके पास लिखती है, अभी तक किसी भी मामल में पाकिस्तान सरकार ने क्या आप को कोई मुआविजा दिया है ?

श्री हाथी : मुझे पता नहीं है। मेरे ख्याल में अभी तक तो नहीं दिया है।

श्री ओंकार लाल बेरवा : हमें विदेशों से जो हथियार आदि मिले हैं और सहायता देने वाले देशों ने हमें मना कर दिया है कि उन्हें हम पाकिस्तान के विरुद्ध इस्तेमाल में न लायेंगे तो चूंकि हम उसका पालन कर रहे हैं क्या इसलिए हम पाकिस्तानी हमलावरों का सामना नहीं कर रहे हैं ?

श्री हाथी : ऐसी बात नहीं है, हम तो उनका सामना कर रहे हैं।

श्री शिव नारायण : मैं यह जानना चाहता हूं कि यह जो ज्वाएंट कमेटी है वह कब से अपना जांच कार्य शुरू करेगी ?

श्री हाथी : उस ज्वाएंट कमेटी के लिए 28 नवम्बर की तारीक पहले तय हुई थी लेकिन उधर पाकिस्तान साइड से जो सब कमाण्डर की उसमें शामिल होने की बात थी तो हमने उन्हें कहा कि यह जांच का काम एरिया कमाण्डर्स के द्वारा ही होना चाहिए।

श्री तुलशीदास जाधव : पाकिस्तान में इस केस में या इससे पहले भी अन्य केसेज़ में जो हमने मुआवज़ा मांगा है, क्या अभी तक किसी भी केस में हमें उनकी ओर से कोई मुआविज़ा प्राप्त हो सका है ?

श्री हाथी : अभी तक तो जहां तक मेरा ख्याल है नहीं मिला है।

Development of Goa

+

*430. **Shrimati Savitri Nigam:**
Shri P. C. Borooah:
Shri M. L. Dwivedi:
Shri Alvares:

Will the Minister of **Home Affairs** be pleased to state:

(a) whether the Minister of State in the Ministry of Home Affairs recently visited Goa to assess the progress and to know the handicaps in the development of that territory;

(b) if so, the result of his study tour; and

(c) whether any scheme has been drawn up for ensuring adequate development of Goa in the light of his study?

The Minister of State in the Ministry of Home Affairs (Shri Hathi): (a) Yes, Sir.

(b) and (c). An over-all survey of the development schemes showed that the administrative apparatus requires to be reorganised and better equipped for implementation of the Plan. Steps are being taken to achieve these ends.